

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1934
ANSWERED ON:24.08.2007
CASES RELATED TO MRTPC
Barman Shri Ranen

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Monopolies and Restrictive Trade Practices Commission (MRTPC) do not keep account of cases related to monopolies and restrictive trade practices;
- (b) if so, the details thereof; and
- (c) the steps taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI PREM CHAND GUPTA)

- (a) to (c) The Monopolies and Restrictive Trade Practices Commission does maintain a register to keep account of cases relating to monopolies and restrictive trade practices.